

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 31.05.2021 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Mr. V.P. Singh, Member (Technical)

For Directions

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---|---|------------------------|---|
| 1. | I.A No. 918 of 2021 in Comp. App. (AT) (Ins) No. 1377 of 2019 | State Bank of India. Vs. Subodh Kumar Agrawal & Ors. With | Charu Bansal | Radhika Gautam Ujjal Banerjee-R2 V.M. Srivastava Kumar Anurag Singh-R5 |
| 2. | Comp. App (AT) (Ins) No. 07 of 2020 | Canara Bank Vs. Subodh Kumar Agarwal & Ors. | Avinash Mohapatra | Subodh Kr. Agrawal- RP Vishrutyi Sahni-R1 Ujjal Banerjee-R2 Shivambika Sinha-R2 |
| 3. | Comp. App. (AT) (Ins) No. 257 of 2020 | Nitin Chandrakant Naik & Anr. Vs. Sanidhya Industries LLP & Ors. With | Shruti Iyer | Rohit Kumar Singh- R1 Ajay K. Jain-R3 Ashish Porwal-R4 & R5 |
| 4. | Comp. App. (AT) (Ins) No. 239 of 2021 | Nitin Chandrakant Naik & Anr. Vs. Sanidhya Industries LLP & Ors. | Abhishek Anand | |
| 5. | Comp. App. (AT) (Ins) No. 1103 of 2020 | Ashish Chaturvedi & Anr. Vs. Inox Leisure Ltd. & Anr. | Kundan Kr. Roy | K.D. Sharma Bharti Jain-R3 |
| 6. | Comp. App. (AT) No. 253 of 2019 | Sigmalon Equipment Pvt. Ltd.& Ors. Vs. Vinod Kumar | Saswat Pattnaik | Sunil Sharma |
| 7. | Comp. App. (AT) No. 100 of 2020 | Riverdale Infrastructure Pvt. Ltd. Vs. Kirloskar Ebara Pumps Ltd. & Ors. With | Pooja M. Saigal | Sakesh Kumar-R1 Rajshekhar Rao-R2 U.A. Rana-R3 |
| 8. | Comp. App. (AT) No. 101 of 2020 | Ebara Corporation Vs. Kirloskar Ebara Pumps Ltd. & Ors. | Vijay Nair | Sakesh Kumar-R1 U.A. Rana-R2 Pooja M. Saigal-3 |

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|----|---|--|--------------------|---------------------------------------|
| 9. | Contempt Case (AT) No. 30 of 2020 in Comp. App. (AT) (Ins) No. 1259 of 2019 | Loyal Scaffolding Pvt. Ltd. Vs. Goyala Infra Projects Pvt. Ltd. & Ors. | Sushil Kumar Kabra | Kushagra Bansal-R2 Kushagra Bansal |
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For Admission (Fresh Cases)

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| 10. | Comp. App. (AT) (Ins) No. 376 – 377 of 2021 | The Administrator, Dewan Housing Finance Corporation Ltd. Vs. Kapil Wadhawan & Ors. | Liz Mathew | |
| 11. | Comp. App. (AT) (Ins) No. 382 of 2021 | Kamal K Singh Vs. Nitin Arora & Anr. | Mahesh Agarwal | |
| 12. | Comp. App. (AT) (Ins) No. 383 of 2021 | Kamal K Singh Vs. Milan Vasant Sanyasi & Anr. | Mahesh Agarwal | |
| 13. | Comp. App. (AT) (Ins) No. 384 of 2021 | Kamal K Singh Vs. Dinesh Gupta & Anr. | Mahesh Agarwal | |
| 14. | Contempt Case (AT) No. 11 of 2021 in Comp. App. (AT) (Ins) No. 211 of 2019 | Anant Kumar Singh Vs. Prithvi Raj kasana | Saurabh Kalia | |
| 15. | Contempt Case (AT) No. 12 of 2021 in Comp. App. (AT) (Ins) No. 211 of 2019 | Saurabh Sitesh & Anr. Vs. Prithvi Raj kasana | Anuj Tiwari | |

For Admission (After Notice)

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| 16. | Comp. App. (AT) (Ins) No. 14 of 2021 | Manpower Group services India Pvt. Ltd. Vs. Euphoria Technologies Pvt. Ltd. | Aaditya Vijay Kumar | CS Kunjal Dalal |
| 17. | Comp. App. (AT) (Ins) No. 322 of 2021 | Bank of Baroda Vs. Asahi Industries Ltd & Ors. | Ravi Raghunath | |

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By the order of Hon'ble Officiating Chairperson
-sd/-
Registrar